

growing demand for conversion of the line into a Broad Gauge line; and

(c) if so, the action taken in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no proposal for gauge conversion of this N.G. rail line.

(b) The existing N.G. line meets with transportation needs of the area and there is no justification for its conversion.

(c) Does not arise.

Non-Availability of Homoeopathic Medicine for Cataract in C.G.H.S. Dispensaries

5089. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Homoeopathic Medicine *Cineraria Maritima Succus* of Schwabe for cataract is not available in C.G.H.S. dispensaries;

(b) if so, the reasons thereof and whether any substitute of this medicine is available and if so, the name of the medicine; and

(c) whether Government propose to make *Cineraria Maritima Succus* available in C.G.H.S. dispensaries and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) and (c). *Cineraria Maritima Succus* of India make is listed in C.G.H.S. Homoeopathic Formulary and is by and large available in the C.G.H.S. dispensaries in Delhi.

'Operation Health Care' Scheme

5090. SHRI P. M. SAYEED : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have launched a new scheme "Operation Health Care" as a relief measure in drought-hit States;

(b) if so, the salient points of the scheme; and

(c) the names of the States to be covered under the scheme, the total expenditure likely to be incurred and the financial sources in case of each State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). A new scheme called "Operation Health Care" has been launched by the Government for expansion of medical and relief activities in the drought affected areas of Rajasthan and Gujarat. The Scheme is being implemented as pilot project in the two States to assess its efficacy for replication on a larger scale. Under the scheme, Rs. 1.05 lakhs each is provided to three medical colleges each of Rajasthan and Gujarat. The amount has been provided to the State Governments as grant-in-aid during 1987-88 under the Centrally sponsored re-orientation of medical education scheme to hold camps at work sites in drought affected areas covered by each Primary Health Centre for Health education, for checking health status of all workers engaged at work sites, provide immunisation and family welfare coverage to the children and families of the workers and also provide treatment where required. The assistance would be spent by each medical college on three PHCs attached to it at the rate of Rs. 35,000/- for each PHC. The total expenditure of this pilot scheme in both Rajasthan and Gujarat would be Rs. 6.30 lakhs.

Revision of Scale of Pay of Employees Working Under Various Research Schemes of I. I. T. Delhi

5091. SHRI P. SELVENDRAN:
SHRI P. KOLANDAIVELU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the scales of pay of the employees holding various posts under the Research Schemes in Operation at the Indian Institute of Technology, Delhi have not been revised so far in accordance with the recommendations of the Fourth Pay Commission despite repeated representations from the employees;

(b) if so, the reasons therefor; and

(c) when the pay scales of these employees are proposed to be revised?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (c). The Indian Institute of Technology, Delhi has decided to extend the revised pay scales as recommended by the Fourth Pay Commission to the Category 'B', 'C' & 'D' employees working under the current sponsored projects at the Institute. Category 'A' staff have been given ad-hoc 20% increase in their basic pay alongwith the DA and CCA at current rates.

Clearance of Rice Stranded at Bombay Port

5092. DR. B. L. SHAILESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether about 11,000 tonnes of rice sent from the United States under the World Food Programme for the drought affected in Maharashtra is stranded at the Bombay port because of a petty labour problem; and

(b) if so, the steps taken by his Ministry and the Food Corporation of India, the official canalising agency for foodgrains imports, to sort out the matter and ensure early clearance.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). The movement of about 7800 tonnes out of 11200 tonnes of rice under the World Food Programme

which was unloaded at Bombay Port, from out of the port has been affected by a dispute raised by a section of the workers under the Bombay Dock Labour Board. The Bombay Port Trust and Dock Labour Board authorities have discussed the matter with the concerned interests at Bombay and the Ministry of Surface Transport and the Ministry of Agriculture have also held discussion with the concerned agencies with a view to finding an amicable solution.

Permissible Residual Levels of Insecticides

5093. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether permissible residual levels of all insecticides registered have been laid down for all farm products, workers blood, tissues and for the general population and if so, the details thereof;

(b) whether studies have been carried out to know the actual levels of insecticides and the levels laid down therefor;

(c) whether any authentic diet surveys have been carried out and if so, the details thereof; and

(d) how many food samples have been drawn and tested under P. F. A. for pesticides during the last three years and results thereof state-wise and year-wise and action taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Out of 118 registered insecticides the residual tolerance limit of 31 commonly used insecticides have been laid down for common items of food including farm products under the provision of Prevention of Food Adulteration Rules, 1955.

(b) and (c). A 'Food Contamination Monitoring Project' was undertaken by Directorate General of Health Services in collaboration with other national institutions in the year 1984. A total of 1298 samples of commonly used food articles were analysed for presence of insecticides. The